MOHSIN): (a) to (c). Generally reople stand up and observe proper decorum when the National Anthem is played. However, there have been complaints of lapses in this matter. It is not proposed to discontinue this practice because of such lapses. On the other hand the cifema exhibitors have been requested to ensure that proper decorum is maintained by the audience when the National Anthem is played and the State Governments have also been requested to take appropriate measures in this behalf. Government are confident that people will also cooperate in this.

Postmaster of Sainthia run over by C. R. P. Jeep in Suri (West Bengal)

*1137. SHRI JYOTIRMOY BOSU: Will the Minister of COMMUNICATIONS be pleased to state;

(a) whether Shri R. Mukherjee, Postmaster of Sainthia, a delegate in the West Bengal Class III Postal Employees' Convention was run over by a C. R. P. jeep in Suri (West Bengal) on the 20th June, 1971; and

(b) if so, the steps taken in the matter?

THE MINISTER OF COMMUNICA-TIONS (SHRI H. N. BAHUGUNA) : (a) Yes, Sir. However, the date of the accident is 14-6-1971.

(b) The matter was taken up with I.G. Police and I. G. Central Reserve Police. The case stands registered with Suri Police Station and is under investigation. The jeep is reported to have been seized and the driver arrested. Action for the grant of pension/gratuity and other benefits admissible to the dependants of the dcceased is in progress. The case for the employment of the son or daughter of the deceased official, if otherwise eligible on compassionate grounds has also been taken up for consideration.

Theft of copper wire

*1138. SHRI GANGA REDDY : Will the Minister of COMMUNICATIONS be pleased to state ;

(a) whether theft of copper wire is a

regular feature in all the States;

(b) if so, the loss, in terms of money, every year since 1968; and

(c) the steps taken to prevent these thefts in future?

THE MINISTER OF COMMUNICA-TIONS (SHRI H. N. BAHUGUNA) : (a) Theft of copper wire is a common feature in all the states,

(b) The value of the copper wire lost is as follows:

Year	Amount
1967- 68	Rs. 72.03 Lakhs
1968-69	Rs. 105.6 Lakhs
1969-70	Rs. 168.7 Lakhs

(c) Following steps have been taken to minimise the incidence of copper wire thefts.

- The Chief Ministers of States have been addressed to direct the I.Gs. Police to take steps to prevent copper wire thefts.
- (ii) Departmental officers have been directed to intensify liaison with the concerned Police Authorities.
- (iii) The telegraph wire (unlawful Possession) Act, 1950 is being amended to provide for enhanced punishment to the culprits.
- (iv) Wherever possible, copper wire is being replaced by copper-coated steel wire or Aluminium wire.

Uncollected Telephone bills

*1439 SHRI S. R. DAMANI: Will the Minister of COMMUNICATIONS be pleased to states :

(a) whether telephone bills totalling Rs. 6.78 crores remained uncollected by the Posts and Telegraphs Department on the 1st July, 1970; JULY 14, 1971

(b) if so, the reasons therefor and how much amount has since been realised; and

(c) the action taken to ensure that outstanding amount is collected promptly in future ?

THE MINISTER OF COMMUNICA-TIONS (SHRI H. N. BAHUGUNA) : (a) Yes, Sir,

(b) In a collection ranging from about 68 crores in 1966-67 to Rs. 102 crores in 1969-70, certain outstandings are inevitable. According to the latest information available about Rs. 3.30 crores have since been realised against the arrears as on July 1, 1970.

(c) Telephones of defaulting subscribers (barring the telephones of exempted categories) are disconnected. Efforts to realise the outstandings are made by correspondence and personal contacts. In the case of private subscribers whose connections have been closed, legal action is also resorted to whereever necessary.

Association of Central Government Employees with Anand Marg

*1140. SIIRI BHOGENDRA JHA : Will the PRIME MINISTER be pleased to state :

(a) whether a larger number of Government Officers in the Central Government services are active niembers of Anand Maig which has been responsible for many violent clashes and political troubles; and

(b) if so, Government's reaction there to ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) A number of Central Government employees have come to notice for their participation in the activities of the Anand Marg.

(b) Government had issued instructions in May, 1969 to the effect that membership of or participation in, the activities of the movement known as the 'Anand Marg' or any of its organisations by a Government servant would attract the provisions in the Central Civil Service (Cenduct Rules) under which Government servants are prohibited from taking part in political activites. However, as a result of a Writ Petition and a Notice of motion for stay filed before the Supreme Court the Court issued orders restraining the Government from giving effect to the instructions aforesaid pending the final disposal of the writ petition. The Writ petition has not yet come up for hearing.

Proposals received from Information & Broadcasting Ministry regarding Starting of Day-Time Transmissions

4715. SHRI LSWARA REDDY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether his Ministry has made proposals to the Ministry of Finance for starting day-time transmissions and partiallyoriginating programmes in some auxiliary centres of all India Radio Station;

(b) if so, the names of those centres and the dates of which those proposals were received;

(c) whether any objections were taised for approving the proposals ; and

(d) if so, the nature of the objections and the date on which these objections were communicated to the Information and Broadcasting Ministry ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY): (a) to (d). It has been dedecided that the transmission time from the following auxiliary centres of AIR should be increased and that some programmes should be locally originated:

- 1. Raipur 9. Cuddapah
- 2. Gwalior 10. Bhadravati
- 3. Combatore 11, Sangli
 - 12. Gulbarga
- 5. Varanasi 13. Tirunelveli

4. Rampur

6. Jeypore

- 14. Parbhani
- 7. Udaipur 15. Bhagalpur
- 8. Jabalpur 16, Bikaner